

आयकर अपीलीय अधिकरण, राजकोट न्यायपीठ, राजकोट ।
**IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH, RAJKOT
(THROUGH E-COURT)**

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
And
SHRI SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER**

आयकर अपील सं./I.T.A. No.08/Rjt/2021
(निर्धारण वर्ष / Assessment Year- 2015-16)

M/s. Backbone Construction Pvt. Ltd. Ekta House, Jalaram-2, Saurashtra University Road, Rajkot-360001	बनाम/ Vs.	The Principal Commissioner of Income Tax-1, Rajkot
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AACCB1167C		
(अपीलार्थी / Appellant)		(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से / Appellant by :	Ms. Devina Patel, A.R.
प्रत्यर्थी की ओर से/ Respondent by :	Shri B. D. Gupta, Sr. D.R.

सुनवाई की तारीख / Date of Hearing	20/04/2023
घोषणा की तारीख / Date of Pronouncement	21/04/2023

आदेश / O R D E R

PER WASEEM AHMED, ACCOUNTANT MEMBER:

The captioned appeal has been filed at the instance of Assessee against the order of the Learned Principal Commissioner of Income Tax, Rajkot [Ld. PCIT] in short] of order dated 22/12/2020 of the Income Tax Act, 1961 (hereinafter referred to as "the Act") relevant to the Assessment Year (A.Y.) 2015-16.

2. The assessee filed a written submission with the following observation:

"The above referred matter is fixed for hearing before your honor on 20-04-2023. However, we have to submit that consequential orders u/s 143(3) r.w.s. 263 dated 10-03-2022 and u/s 250 dated 08-06-2022 have been passed by the A.O. and the CIT(Appeals)

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respectively and we are no longer aggrieved by the order u/s 263 of the Act dated 22-12-2020, we would like to withdraw our aforesaid appeal filed against the same."

3. Thus, in view of the above submission made by the assessee, expressing its willingness in not proceeding with this appeal, and no objection from the Ld. D.R. at the time of hearing of the matter, the appeal preferred by the assessee is dismissed as withdrawn.

4. In the result, the appeal preferred by the assessee is dismissed as withdrawn.

This Order pronounced in Open Court on

21/04/2023

**Sd/-
(SIDDHARTHA NAUTIYAL)
JUDICIAL MEMBER**

**Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER**

TRUE COPY

Ahmedabad, Dated 21/04/2023

Tanmay

आदेश की प्रतिलिपि अग्रहित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)- II, Rajkot
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, राजकोट/DR,ITAT, Rajkot
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकर अपीलीय अधिकरण, राजकोट / ITAT, Rajkot